

ITEM NO.805

Court 1 (Video Conferencing)

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(Civil) No. 58/2022

UMESH DHANDE

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(FOR ADMISSION and IA No.13674/2022-EXEMPTION FROM FILING O.T.)

WITH

W.P.(C) No. 57/2022 (X)

(FOR ADMISSION and IA No.13647/2022-STAY APPLICATION and IA No.13648/2022-EXEMPTION FROM FILING O.T.)

Date : 02-02-2022 These petitions were orally mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE A.S. BOPANNA

HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s)

Mr.Pallav Mongia, AOR(Orally mentioned by)

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

The Court is convened through Video Conferencing.

Upon being orally mentioned by the learned counsel appearing for the petitioner seeking urgent listing of the matters, the Registry is directed to list the matters on 3-2-2022 before an appropriate Bench.

(VISHAL ANAND)  
ASTT. REGISTRAR-cum-PS

(R.S. NARAYANAN)  
COURT MASTER (NSH)